

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS

**LOK SABHA**

**UNSTARRED QUESTION No. 393**

**TO BE ANSWERED ON THE 26<sup>th</sup> April, 2016**

**Establishment of a Central Drug Controller**

393. SHRI GUTHA SUKENDER REDDY:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government is planning to establish a separate Central Drug Controller, AYUSH medicines to ensure quality control of these medicines and if so, the details thereof; and
- (b) whether a task force committee set up for this purpose has also recommended for the same, if so, the details thereof ?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): Department-related Parliamentary Standing Committee relating to Ministry of Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homeopathy on Demand for Grants made recommendations in its reports for strengthening of laboratories and enforcement mechanism at Central and State level, control of misleading advertisements, revision of the quality control scheme and establishment of separate Central Drugs Controller of AYUSH to ensure quality control of AYUSH medicines. Ministry of AYUSH has also received the recommendations of the AYUSH Task Force set up by the Government under Chairmanship of Prof. H.R. Nagendra has also recommended for quality control and certification of AYUSH medicines.

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